

Through Fax/Mail

(J.H.C. Sch. 1-7)

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From:

**Sunil Kumar Singh No.1,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

File No. XIX(I)/5/2020-21/ Apptt.

Letter No. \_\_\_\_\_/ Apptt.

Dated: \_\_\_\_\_

To,

All the Principal District & Sessions Judges of the State of Jharkhand  
including the Judicial Commissioner, Ranchi.

Sub: - Nomination for participation in "One Day Online Refresher Training Programme of Mediation" scheduled to be held on 29.08.2021.

Sir / Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate **all the Principal Judges, Family Courts, Addl. Principal Judges, Addl. Family Courts and Secretaries, DLSAs** of the State of Jharkhand for participation in the "One Day Online Refresher Training Programme of Mediation" scheduled to be organized by JHALSA in consultation with Judicial Academy Jharkhand on **29.08.2021**.

You are, therefore, requested to direct the concerned nominated Officers posted at your Judgeship to attend the aforesaid Training Programme.

This is for your information and needful.

Yours sincerely,

Sd/- **Sunil Kumar Singh No.1**  
Registrar (Administration)

Memo no. 3099 /Apptt. dated, the Ranchi 24/08/2021

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information and needful with reference to his Letter No. JHALSA/1625 dated 07.08.2021 / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C., e-Courts Project High Court of Jharkhand, Ranchi for information and also for getting uploaded the letter on the Court's website.

  
23.8.21  
Registrar (Administration)